

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1780/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, th 13 March, 2023.

Sub:- Earned Leave.

Ref:- No. HC(IB)-VIG/01/2023 dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District has been granted **earned leave for 2 days on 06.03.2023 & 07.03.2023, along with station leave permission from 05.03.2023 to 08.03.2023.** A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-21/2008(Pt.)/1781-1782/A, dated , 13-03-2023

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District,

Ziro.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)